RAJYA SABHA

SHRI P.G. NARAYANAN: Mr. Chairman, Sir, the Mid-day Meal scheme has been in practice in Tamil Nadu since long. My leader, late M.G.R., expanded this particular scheme in 1980, to cover all children studying in various schools of the State. Has the Government done any study about the impact of the Mid-day Meal scheme to reduce the school drop-outs? If no study has been conducted, will the Government come forward to undertake a study?

SHRI ARJUN SINGH: Sir, with your kind permission, I would like to reiterate once again that the National Literacy Mission is apart from the school programme, and where the Mid-day Meal Scheme and dropouts do not come in. They are separate questions, which I am prepared to answer in a different way.

स्कूलों / कॉलेजों में रैगिंग

*282 . डा. प्रभा ठाकुर :

श्री संतोष बागड़ेदियाः

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्कूलों /कॉलेजों में रैगिंग के नाम पर कई बार छात्र – छात्राओं को कठिन मानसिक यातना एवं अपमानजनक स्थितियां भुगतने की घटनाओं से गुजरना पड़ता हैं

(ख) क्या ऐसे मामलों में पीड़ितों द्वारा आत्महत्या, मानसिक रूप से रोगी होना तथा विद्यालय या कॉलेज छोड़ने तक की घटनाएं प्रकाश में आई है, और

(ग) क्या सरकार ने इस स्थिति से छात्र –छात्राओं को उबारने के लिए कोई कठोर कार्यवाही की हैं या करने का विचार रखती हैं, और यदि हां, तो तत्संबंधी ब्यौरा क्या हैं ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंहं) : (क) से (ग) : एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) जी, नहीं । तथापि , समय –समय पर ऐसे कुछ मामले जानकारी में आए हैं ।

(ग) मानव संसाधन विकास मंत्रालय और विश्वविद्यालय अनुदान आयोग ने इस सम्बन्ध में उच्चतर और तकनीकी शिक्षा संस्थाओं , सभी राज्य सरकारों और संघ राज्य क्षेत्रों के शिक्षा सचिवों को आवश्यक निर्देश जारी किए हैं। आलिख भारतीय तकनीकी शिक्षा परिषद् द्वारा

अनुमोदित सभी संस्थाओं से भी यह सुनिश्चित करने को कहा गया हैं कि वहां किसी भी प्रकार की रैगिंग की घटना न हो। राज्य सरकारों तथा शिक्षा संस्थाओं से भी इस संबंध में आवश्यक सतर्कता बरतने और उपचारात्मक तथा उपयुक्त कार्रवाई करने की अपेक्षा की जाती हैं।

Ragging in Schools/Colleges

†*282. DR. PRABHA THAKUR:

SHRI SANTOSH BAGRODIA:††

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether students have to very often go through harsh mental torture and humiliating conditions in the name of ragging in schools/ colleges;

(b) whether incidents of committing suicides, falling mentally ill and leaving the school or college by the victims have come to light; and

(c) whether Government have taken or propose to take any stringent action to save the students from this kind of situation and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) A Statement is laid on the table of the Sabha.

Statement

(a) and (b) No Sir. However, isolated incidents have come to light from time to time.

(c) Ministry of Human Resource Development and University Grants Commission (UGC) have issued necessary instructions in this regard to the Institutions of Higher and Technical Education, Education Secretaries of all State Governments and Union Territories. All institutions approved by the All India Council for Technical Education (AICTE) are required to ensure that ragging in any form does not take place. State Governments and educational institutions are also expected to exercise necessary vigil in this behalf and take preventive and other suitable action.

[†] Original notice of the question was received in Hindi.

^{††} The question was actually asked on the floor of the House by Shri Santosh Bagrodia.

RAJYA SABHA

SHRI SANTOSH BAGRODIA: Sir, if you see the question, it says, "whether the students have to very often go through harsh mental tortune and humiliating conditions in the name of ragging in schools/colleges." And in the reply, he says, "No, Sir. Only isolated incidents have come to light." Sir, I think, we have to be more sensitive when the question of ragging arises. In the modern society, in the modern education, ragging is a blot on the society because a number of cases are not reported. In women college and schools, ragging is done by woman students, and in some cases, where there is co-education, the boys are ragging the girls. In my opinion, it is as serious as rape. In view of this, I would like to know from the hon. Minister whether he plans or whether the Government plans to bring it under cognisable offences. Like rape cases, these ragging cases are also not properly reported. In view of this, since a number of cases go unnoticed, I would like to know whether he will bring it under cognisable offences, and whether he will make any other law since a lot of foreign students are coming to the country for study purposes in co-educational colleges and other colleges.

श्री सभापति : ठीक हैं, ठीक हैं । ...(व्यवधान) ...

SHRI SANTOSH BAGRODIA: And foreigners are becoming more and more violent. What efforts will the Government make so that any foreign student, if reported, can be deported immediately?

SHRI ARJUN SINGH: Sir, I am sensitive to this issue as the hon. Member wants me to be; perhaps, he personally is much more sensitive. I would like to make some observations here. If you have any incident, and if that is not taken seriously, I can understand. But, if the incidents have come down, we can't but take note of it. And it is not because of us; it is because the society has now taken on this issue, and they are sensitizing the people, students, particularly, that this kind of behaviour is not necessary and is not called for.

So far as taking them as the cognisable offences is concerned, a knee-jerk action, perhaps, would be that, but I would like to bring this to the notice of the House that the Supreme Court itself has taken note of this, and their observations are that we should try to avoid bringing this into the framework of the legal system because that does not deal with the real problem, and by bringing it into the legal system, we will be doing something which is total/insensitive and, sometimes, beyond what

[14 August, 2006]

should happen. So, we are trying to adjust this in a manner so that the incidents come down and the ragging is no longer that fashionable. At the same time, we do not want the police entry into every school or every college.

SHRI SANTOSH BAGRODIA: Sir, the reply to part (c) says that all institutions approved by AICTE are required to ensure that ragging in any form does not take place. It also says, Sir, in the last sentence, 'to exercise necessary vigil in this behalf and take preventive and other suitable action.' Sir, maybe, some kind of supervision is going on. I would like to know ~ from the hon. Minister whether we have any plan for zero tolerance. We cannot tolerate even one case like this in the country. It is a civilized society. I have also asked a question about foreign students who are very violent, those who are studying in our schools and colleges in different parts of the country and(Interruptions)...

श्रीमती वृंदा कारत : सर, ...(व्यवधान)...

श्री सभापति : आप क्या कर रहे हो ...(व्यवधान)... आप तो बैठ जाओं । ...(व्यवधान) ...

SHRI SANTOSH BAGRODIA: And in the reply, nothing has been mentioned about that aspect.

श्रीमती वृंदा कारत: सर, प्लीज़ आप सुनिए ...(व्यवधान)... सारे फॉरेन स्टूडेंट्स वायलेंट नहीं हैं ...(व्यवधान)...

श्री सभापति : ठीक हैं, ठीक हैं । ...(व्यवधान)...

SHRI SANTOSH BAGRODIA: I can give cases ... (Interruptions) ...

MR. CHAIRMAN: You can give cases. ...(Interruptions)...

SHRI SANTOSH BAGRODIA: Sir, I can give cases. It is not that I am against any individual. ...(Interruptions)...

श्री सभापति : वह ठीक हैं । आप एक – दो के केसेज़ दे सकते हैं, लेकिन सारे फॉरेन स्टूडेंट्स के बारे में कहना ठीक नहीं हैं ।...(Interruptions)...

SHRI SANTOSH BAGRODIA: Sir, I would like to know from the hon. Minister whether he has any plan for action against those students who are coming to this country and are still creating problems in schools and colleges, and no reply has come to this ...(*Interruptions*)...

MR. CHAIRMAN: चलिए, चलिए, ठीक हैं।...(व्यवधान)...That is right.

SHRI ARJUN SINGH: Sir, if students are coming to this country, we cannot presume them to be criminals, if they indulge in any activity like that, we will take care of them as citizens are dealt here. But to presume that foreign student are coming and they are all violent is not correct; I would like the hon. Member to give me some instances; we would go through them and see what is the position.

श्रीमती सुषमा स्वराज : सभापति जी, स्कूलों और कॉलेजों में नया दाखिला लेने वाले बच्चों के लिए रैगिंग एक काफी गंभीर समस्या है, लेकिन मंत्री जी ने " जी नहीं " में जवाब देकर उस समस्या की गंभीरता को काफी हल्का करके आंका हैं । मैं मंत्री जी से केवल एक बात पूछना चाहती हूं कि आपने प्रश्न के " ग" भाग का उत्तर देते हुए यह कहा हैं कि आपने सभी राज्यों के शिक्षा सचिवों को और शिक्षण संस्थाओं को यह निर्देश दिए हैं कि किसी भी तरह से रैगिंग नहीं होनी चाहिए । इन निर्देशों का पालन न होने की स्थिति में क्या कोई सजा का प्रावधान जी उन निर्देशों में किया गया हैं ? और , जो मामले प्रकाश प्रकाश में आए हैं, जो आपने स्वयं माने हैं, चाहें आपने आइसोलेटेड इंसीडेंट्स ही कहें हैं, तो जो मामले प्रकाश में आए हैं, उनमें उनके खिलाफ क्या कार्रवाई की गई हैं ?

श्री अर्जुन सिंह : सभापति महोदय , मैं माननीय सदस्या महोदया, से प्रार्थना करूंगा कि स्टूडेंट्स के बीच होने वाली घटनाओं को उस सामान्य क्राइम से कम्पेयर न करें । फिर भी अगर ऐसी कोई बात सामने आती हैं, तो निश्चित रूप से उस पर कार्रवाई होगी, लेकिन मैं यह नहीं कह सकता कि उनको कॉग्नीजेबल ऑफेन्स बनाकर जेल में बंद कर दिया जाए और पुलिस को अंदर भेज दिया जाए । इसी विषय पर तो सुप्रीम कोर्ट ने हमको ताईद किया हैं कि ऐसी बात अवायड करनी चहिए ।

श्रीमती सुषमा स्वराज : सभापति जी. मैंने तो जेल भेजने की बात हीं नहीं की । मैंने तो यह कहा हैं कि आपने निर्देश दिए हैं , आपने यह खुद जवाब दिया है कि निर्देश दिए हैं कि रैगिंग न हो, अब अगर उन निर्देशों का पालन नहीं होता , तो आप क्या करते हैं ? जब सरकार निर्देश देती है किसी को, कि यह करो ... (व्यवधान)...

श्री अर्जुन सिंह : यादव हाइपोथेटिकली क्वैश्चन नहीं है, नहीं होता , तो क्या हैं ? यह सवाल नहीं है, जहां नहीं हुआ , वहां क्या किया गया हैं ।

श्रीमती सुषमा स्वराज : तो आप बताइए . जहां हुआ है, वहां क्या किया गया ?

श्रीमती अर्जुन सिंह : आप बताइए कि कहां हुआ है?

श्रीमती सुषमा स्वराज : आपने यह कहा हैं, Isolated incidents have come to light."

श्री सभापति : ठीक हैं, ठीक हैं।

श्रीमती सुषमा स्वराज : आइसोलेटेड यहां पर माना है, न ? यानी कुछ तो मामले प्रकाश में आए हैं। जहां प्रकाश में आए हैं, वहां आपने क्या किया हैं ? मैं तो सीधा सवाल पूछ रही हूं।

श्री सभापति : ठीक हैं, ठीक हैं।

श्रीमती सूषमा स्वराज : सभापति जी, मेरे सवाल में तो कोई उलझन है ही नहीं।

श्री सभापति : नहीं , हें बिल्कुल । उलझन तो कैसे नहीं हैं ?...(व्यवधान)...

श्री अर्जुन सिंह : सर, सीधा सवाल पूछने में ...(व्यवधान)...

श्री सभापति : आप उलझन में मत पडि़ए। डा. कर्ण सिंह।

DR. KARAN SINGH: Mr. Chairman, Sir, this whole ragging complex is really a matter of shame and disgrace to our country. It is against the very basis of our cultural tradition wherein in vidyalayas or in educational institutions, the younger members are supposed to be welcomed and made to feel at home. I am afraid, Sir, the hon. Minister has said, in his wisdom that he has replied very categorically, "No, Sir, although there are only isolated incidents." Sir, my impression is that ragging, in fact, is very widespread, extremely widespread, in almost all institutions, and it is a shame that the younger people who are brought in, instead of being encouraged, are being bullied. This is not an Indian tradition; this is a tradition from British public schools, which we have inherited here. So, my question to the hon. Minister is this, that unless the civil society, unless parents, unless teachers are educated and fully involved in the processes of improving, we will not get over this problem. It is a very serious problem. I do feel that it should be taken with all the seriousness that it deserves and a campaign should be begun. For example, fireworks on Diwali were there. A campaign was launched and the children themselves said, "We don't want any fireworks because it causes pollution". That is the sort of public opinion that the hon. Minister needs to create.

SHRI ARJUN SINGH: Sir, I am very grateful to the hon. Member for pointing out the way in which the matter has to be tackled. This is precisely the way in which it is being tackled. If the incidents have come down, as I said in the very beginning, it is not because of me; it is because of the civil society, because of the citizens and because of the students. At last they have realised that it is something which does not go well with the ethos of the country. If there are isolated incidents, we will take them on and see what can be done.

श्री शरद यादव : सभापति जी, मैं आपके माध्यम से माननीय मंत्री से कहना चाहता हूं कि जो सवाल माननीय डा, कर्ण सिहं जी ने , श्रीमती सुषमा स्वराज जी ने पूछा है, मेरी राय इस बारे में उनसे अलग हैं । जब से देश में छात्र संघों के चुनावों पर बैन लगा हैं, लोकतांत्रिक तरीके से जो नेतृत्व रहता था हर विश्वविद्यालय मे और उसके चलते सौहार्द के नाम पर या नए विद्याथियों के साथ, जिसको रैगिंगकहते हैं , मैं खुद भी कॉलेज में रहा हूं, मेरी रैंगिंग भी हुई थी और मैंने भी की थी ।

श्री सभापति : आपके साथ क्या हुआ था ?

[14 August, 2006]

श्री शरद यादव : सभापति जी, मेरे साथ जो हुआ, मैं जो आज यहां खड़ा हूं, इसमें उसका भी हाथ हैं। मैं आपसे निवेदन करना चाहता हूं कि आप खुद जयपुर में देखें, विश्वविद्यालय में पांच – सात विद्यार्थी नेता आज राजस्थान की असैम्बली में हैं। इस सदन में श्री जनेश्वर मिश्र और मैं खुद विश्वविद्यालय के चुनाव से राजनीति में आए और वहां के इलाके के विद्यार्थियों के भीतर का जो लोकतांत्रिक ढांचा होता था, उसमें जो परम्परागत तरीके से पहले एक दूसरे से इंटरेक्शन होता था, जिसे रैगिंग कहते हैं, यह शब्द पापुलर हो गया, लेकिन जब से यूनियन्स के चुनाव बंद हुए ...(व्यवधान) ...

श्री संतोष बागड़ोदिया : इंटर – एक्शन रैगिंग नहीं हैं।

श्री शरद यादव : आपकी बात के समय में बीच में नहीं बोला , आप क्यों झंझट कर रहे हैं । सभापति जी, ये न आपकी बात मान रहे हैं, न मेरी बात मान रहे हैं, लाचार हैं ये

श्री सभापति : मुझे ऐसा लगता हैं कि इनकी रैगिंग नहीं हुई हैं ।

श्री संतोष बागड़ोदिया : अब कर रहे हैं।

श्री शरद यादव : सभापति जी, आप राजस्थान के अनुभव से जानते हैं कि जब आप मुख्य मंत्री थे, उस समय के पांच – सात विद्यार्थी नेता आप राजस्थान विधान सभा में हैं । राजेन्द्र राठौर नाम का एक आदमी हें, जो आपके जमाने में भी युनिवर्सिटी का अध्यक्ष था । मैं जब जबलपुर युनिवर्सिटी का अध्यक्ष था, तो हमारे जो वर्तमान मंत्री हैं, वे अच्छी तरह से जानते हैं कि हम लोग आपके साथ जिस तरह से बातचीत करते थे और विश्वविद्यालयों में ...

श्री सभापति : आप कोई सुझाव दीजिए।

श्री शरद यादव : एक तरह से जो लोकतांत्रिक ढांचा था, जिसका बार्निग इग्ज़ेम्पल जवाहर लाल नेहरू युनिवर्सिटी हैं, वहां से एक भी घटना आपके पास शिकायत की नहीं आई । विश्वविद्यालयों मे जो लोकतांत्रिक प्रक्रिया थी, वह रूकी है और वहां जो नेतृत्व नहीं है, उसके चलते भी ऐसी घटनाएं

बढ़ी हैं। मैं जानना चाहता हूं कि क्या लोकतांत्रिक संस्थाओं को आप फिर से रिबाइव करेंगे या नहीं, क्योंकि उससे इसमें रास्ता निकलेगा ?

श्री सीताराम येचुरी : सर, मंत्री जी के बोलने से पहले मैं कहना चाहता हूं कि शरद जी ने जो बात उठाई, वह बहुत ही अहम हैं।

श्री सभापतिः आपके हिसाब से तो बहुत अहम हैं।

श्री शरद यादव : सभापति जी , ये खुद चुनाव लड़ते थे, श्रीमती वृंदा कारत जी चुनाव लड़ती थी।

श्री सीता राम येचुरी : सभापति जी, मैं इसलिए कह रहा था कि मैं तीन बार जवाहर लाल नेहरू विश्वविद्यालय छात्र संघ का अध्यक्ष रहा। यह मत कहिएगा कि तीन साल रहा , एक ही साल में तीन चुनाव हुए । लेकिन शरद जी ने बात सही कही हैं कि यदि रैगिंग को रोकना है तो जनतांत्रिक माहौल छात्र आन्दोलन मे लाने की जरूरत है और मेरा यही निवेदन है कि उसका एक रास्ता यही है कि वह चेतना का सवाल है और छात्रों के अंदर यदि यह चेतना स्थापित करनी है, तो जनतांत्रिक माहौल को मजबूत करें और ये जो पाबंदियां छात्र संघ के चुनावों के ऊपर लगी है, उन पाबंदियों को हटाते हुए उनको इस जनतांत्रिका प्रक्रिया में लाएं , वह एक बहुत अहम रास्ता है इसको रोकने के लिए मैं चाहूंगा कि मंत्री महोदय यह आश्वासन दें कि छात्र आन्दोलन में और छात्रों को मेनस्टीम में लाने के लिए वे कोई रूकावट नहीं रखेंगे और ये चुनाव वे करवाएंगे वह रूकावट न रखें और यह चुनाव करवाएं , क्योंकि यह बहुत ही बड़ा और औजार है हमारे हाथ में इस प्रक्रिया को, रैगिंग को रोकने के लिए ।

श्री अर्जुन सिंह : आदरणीय सभापति महोदय, माननीय सदस्यों ने जो एक पहलू बताया है कि प्रजातांत्रिक माहौल को बनाने के महत्व को जरा भी कम नहीं करना चाहते हैं और भी बहुत सी जगह चुनाव हो रहे हैं और आज भी वह माहौल बना हैं । लेकिन विश्वविद्यालयों में कहीं – कहीं कुछ परिस्थितियां ऐसी बन गई जहां चुनाव रोक दिए गए । अब सब जगह तो एकदम से चुनाव शुरू करना संभव नहीं हैं लेकिन धीरे – धीरे उस प्रजातांत्रिक माहौल को बनाने की ओर बढ़ने में हमे कोई ऐतराज नहीं हैं । लेकिन हमें इस बात का ध्यान रखना चाहिए कि जो बहुत सी अन्य बातें आ गई हैं चुनावों के साथ, उसके संबंध में सुप्रीम कोर्ट ने स्वयं नोटिस लिया हे और उन्होंने एक कमेटी छात्र संघ के चुनावो के ऊपर भी बना दी । श्री लिंगदोह उसके चेयरमेन हैं । उन्होंने अपनी रिपोर्ट दी हैं, उसमें कई चीजें कहीं गई हैं । इन सब चीजों को ध्यान में रखकर उस प्रजातात्रिक माहौल को फिर से कायम करने के लिए आगे बढ़ाने में मुझे कोई ऐतराज नहीं हैं ।

SHRI A.K. ANTONY: Sir, I am sorry; I have to disagree with the Minister. Whatever may be the information available with the Ministry —

he has stated that the recent incidents are less in number — in reality, these may just be the reported incidents; otherwise, the number of incidents is increasing, and the disease is spreading. Previously, ragging was confined only to professional courses, namely, medical colleges and engineering colleges. Nowadays it is spreading to all other colleges and institutions, and schools as well. Actually, the disease is spreading. No doubt, there are stringent laws. Especially, in Kerala, we have passed stringent laws. But, in spite of the stringent laws, in spite of the actions, the disease is spreading. So, my request to the hon. Minister is this. Can the Central Government take some initiative to involve the Parents and Teachers' Associations as well as the Students' Organisations to fight against this menace?

SHRI ARJUN SINGH: Sir, I heartily welcome the hon. Member's suggestions. This is exactly the way we have to look at this. And, I do agree that any kind of activity, which is sub-normal or above normal, has to be contained. But we cannot use the disciplinary action of the police. Yes; parents' influence and the influence of the society and others can, certainly, be brought in, and we will, certainly, try to do this.

डा. फारूक अब्दुल्ला : चेयरमेन सर, मैं भी मेडिकल कॉलेज में था, मेरी भी रेगिंग हुई थी , बड़ी जवर्दस्त रेगिंग हुई थीं । मगर मैं आपसे यह भी कहूं कि उनका सबसे ज्यादा दोस्त बन गया जिन्होंने मुझे रेग किया था। यह जरूर कहूंगा कि बुरी रेगिंग खराब हैं। लेकिन रेगिंग एक रिश्ता भी बांध देती हैं । दूसरी बात मैं आपसे जरूर कहूंगा, की आप भी मुख्य मंत्री रहे हैं । इसलिए हम यह समझते हैं कि सेंटर ही सब कुछ करेगा, तो वह सेंट्रल पॉवर एज मुख्य मंत्री हम कम करना चाहते थे। हम नहीं चाहते थे कि सेंटर ही सब कुछ रहे, क्योंकि स्टेट का भी पॉवर है। तो जो मेंबर यहां पर यह सुझाव देत हैं कि आप ही यह करिए, मैं आपसे गुजारिश यह करूंगा कि आप यह मत करिए, बल्कि स्टेट को खुद यह करना चाहिए और स्टेट के चीफ मिनिस्टर खुद अन्तोनी जी रहे हैं। इसलिए मैं इनसे भी गुज़ारिश करूंगा यह स्टेट का प्रोब्लम हैं State must tackle this as such. मगर खबसुरती से भी इसमें होता है, गाना गाते है, नाच करवाते हैं और मजाक की बातें भी होती हैं। वह ठीक हैं। अगर गंदी बातें इसमें होती है, उन गंदी बातों को निकालकर Ragging is not a bad thing. I tell frankly to all of you that ragging is not bad so long as it is within that control factor. And I agree with the other hon. Members that the Unions must come in. There must be Students' Unions because they can control this, and that power must be given to the students. They will themselves be the judges, and they will themselves be the people who are the future leaders. That is my suggestion to the

hon. Minister. Please let it not be all Central. Let the States take their own authority in hands.

SHRI ARJUN SINGH: Sir, all these suggestions are in the right direction, and I am grateful to all the hon. Members who are making them.

SHRI K. KESHAVA RAO: Sir, I would repeat that it is a serious affair. To say, the incidents are isolated is relative. Because, right in Andhra, just last week, we have lost one boy, and yet another lost his hand. Every year, without any exception, we have such incidents. I am not trying to exaggerate I totally agree with Dr. Farooq Abdullahji that it is the States which have to take necessary steps. For example, Kerala has enacted one such Act. Andhra tried it, but we could not pass the Bill. What I am trying to ask is, will the Government at centre now try to have some kind of a committee, to study the problem in depth which, we in Andhra Pradesh have? I have already indicated it to the Minister of Education. But, will the hon. Minister agree to it? I am saying this because there are many reasons to constitute it. One is, psychological second adoloscent maladjustment. The other, as you say, there are nicer aspects to it; there are cruel aspects to it; criminal tendencies. Let me tell you that the bad part of the entire episode is, the helpless victims, most of the victims are the poor people coming from rural areas who cannot ... (Interruptions) adjust themselves to its ways and mod attitude of seniors.

श्री सभापति : ठीक है, आपका कवेश्चन हो गया । You have put the question. Let the Minister answer it. ...(Interruptions)...

SHRI K. KESHAVA RAO: So, will the Government, now, at least, think of constituting a committee to study the reasons for such behaviour ...(*Interruptions*)...

MR. CHAIRMAN: Please take your seat.

SHRI K. KESHAVA RAO: ...and its effects, so that the law can suitably modelled to take its own course.

SHRI ARJUN SINGH: Sir, I cannot be against any attempt to have a rationale approach to this whole problem, and try to bring it under control, but I again want to say that it is not as widespread as it was some years ago, and, certainly ...(*Interruptions*)...

RAJYA SABHA

DR. KARAN SINGH: Sir, how do you know that? Do you have any figures, in this regard? How can you say that it is going down?

SHRI ARJUN SINGH: By the incidents that are reported, and that are also brought to the notice by other parents. I mean, I have no statistics on that because how can I have statistics on ragging in every school? But the fact is that it has come down, and, not because of the Education Department, but because of the civil society, because of the parents, the students themselves, and if there is anything beyond that, which has to be taken care of, we are certainly open to that.

MR. CHAIRMAN: Now, Question No. 283. ... (Interruptions)... SHRI

SANTOSH BAGRODIA: Sir, will you allow Half-an-Hour Discussion on it?

SHRIMATI BRINDA KARAT: No, no; ...(Interruptions)...

[*283. The Questioner Shrimati Hema Malini was absent. For answer vide page 31 infra.]

बीच में ही पढ़ाई छोड़ देने वाले बच्चों की संख्या में कमी लाना

284. श्री राजनीति प्रसाद : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में " सर्व शिक्षा अभियान " के अन्तर्गत बीच में ही पढ़ाई छोड़ देने वाले बच्चों की संख्या में कमी लाने के लिए सरकार की योजना का ब्यौरा क्या हैं ;

(ख) इस योजना के लागू होने के उपरांत इस दिशा में क्या परिणाम सामने आए हैं ;

(ग) " दोपहर का भोजन " योजना इस दिशा में कितनी कारगर रही है;

(घ) क्या ऐसी कोई समीक्षा की गई है कि केंद्र सरकार की ये योजनाएं कितनी कारगर रही हैं ; और

(ङ) यदि हां ,तो क्या ऐसी समीक्षा के दौरान इन योजनाओं में कोई कमियां पाई गई हैं और यदि हां, तो उन्हें दूर करने के लिए क्या उपाय किए जा रहे हैं ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) से (ड) एक विवरण सभा पटल रखा दिया गया हैं।